

**Increase in Port capacity**

3102. **SHRI BHAGABAN MAJHI:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the major ports capacity expected till the end of 8th Five Year Plan, port-wise;

(b) whether Government have a proposal to increase the ports capacity during 9th Five Year Plan; and

(c) if so, the details in this regard?

**THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATRAMAN):**

(a) Aggregate cargo handling capacity of all the 11 major ports in the country by the end of 8th Plan is expected to increase to about 190 million tonnes. The port-wise break-up is given as under:

Name of the Port	Capacity (in million tonnes)
Calcutta	6.75
Haldia	17.28
Paradip	8.55
Visakhapatnam	23.65
Madras	22.07
Tuticorin	6.10
Cochin	13.26
New Mangalore	16.50
Mormugao	16.30
Mumbai	29.80
Kandla	22.80
J.L. Nehru	6.90
<b>TOTAL</b>	<b>189.96 (Say — 190.00)</b>

(b) and (c) Though there has to be increase in port capacity during 9th Five Year Plan, the details are not known at present pending finalisation of the 9th Five Year Plan.

**Pending Irrigation Projects in Andhra Pradesh**

3103. **SHRI SOLIPETA RAMACHANDRA REDDY:**

**DR. D. VENKATESHWAR RAO:**

**SHRI G. PRATHAPA REDDY:**

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government has sought a detailed report regarding 19 major irrigation projects from Andhra Pradesh;

(b) if so, whether 17 projects are pending with the State Government as they are yet to furnish required revised date and information sought by the Central Water Commission;

(c) if so, the main reasons mentioned by the State Government therefor;

(d) whether Central Government have sent reminders to the State Government to forward the replies on technical points raised by the Central Water Commission so that the CWC proceed with fund appraisal; and

(e) if so, the details thereof?

**THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA):**

(a) The then Minister of State for Water Resources vide letter of 6th March, 1996 had invited the attention of the Chief Minister of Andhra Pradesh towards the status of appraisal of 19 major and 10 medium irrigation projects of Andhra Pradesh.

(b) and (c) Out of 19 major irrigation projects, 2 major projects namely, Srisailem Right Bank Canal (Revised estimate) and Sriram Sagar Project Stage-I (Revised estimate) had been cleared by the Advisory Committee in June, 1994 and May, 1995 respectively subject to obtaining environmental, forest and rehabilitation & resettlement clearance from the Ministry of Environment & Forest and the Ministry of Welfare. Further, 6 major projects namely, Pulichintala, Krishna Delta Modernisation, Bhima Lift Irrigation, Sriram Sagar Project Stage-II, Flood Flow Canal from Sriram Sagar and Modernisation of Kurnool Cuddapah Canal have been found acceptable by the Advisory Committee in April, 1996 and June, 1996 subject to obtaining environmental clearance from the Ministry of Environment and Forest and compliance of certain other issues by the State Government. The environmental clearance and rehabilitation and resettlement clearance in respect of Srisailem Right Bank Canal and Sriram Sagar Stage-I have since been received. The State Government is, however, required to submit